

Insolvency and Bankruptcy Board of India

**Application for registration for workshop on Insolvency & Bankruptcy Code, 2016
Kolkata**

(26-07-2017 to 27-07-2017)

PERSONAL DETAILS		
1.	Name:	Mr/Mrs/Ms.
2.	I.P. Registration No.	
3.	Address for Correspondence:	
4.	E-Mail Address:	
5.	Mobile No/Phone No.(If any)	Mob: _____ Ph: _____
6.	Details of Registration- Fee of Rs.2000 attached	DD. No. _____ Dated _____ Drawn on _____

B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS

Professional Qualification	CA/ ICWA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

Declaration:

I hereby declare that I shall make my own travelling arrangements and lodging arrangements at Kolkata for attending the Workshop at my own expense.

Name and Signature of Applicant

Place:

Date:

Completed applications may please be sent to: ranjeeta@ibbi.gov.in